

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

ORIGINAL APPLICATION NO.: 28/96.

Dated this Thursday, the 26th day of July, 2001.

CORAM : Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J).

Hon'ble Smt. Shanta Shastry, Member (A).

1. Jagannath Bapurao Bahirat,
Sub-Post Master (HSG-II),
Phaltan Post Office,
Satara.

2. Vilas Laxman Katkar,
Assistant Postmaster,
Satara Head Post Office,
Satara.

3. Ashok Jagannath Karanjkar,
Deputy Postmaster,
H.S.G.-II, Karad,
Satara.

... *Applicants.*

(By Advocate Shri S. P. Kulkarni)

VERSUS

1. Union of India through
The Sr. Superintendent of Post
Offices, Satara Division,
(Postal), Satara - 415 001.

2. Postmaster General,
Pune Region,
Pune Head Post Office,
Pune - 411 001.

3. K.R. Varude,
Sub-Post Master,
Ogalewadi Post Office,
District - Satara.

4. S. M. Joshi,
Assistant Post Master,
Satara Head Post Office,
Satara - 415 001.

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5. G. L. Walimbe,
Assistant Post Master,
Satara City Post Office,
Dist. Satara. - 415 002.
6. H. B. Mane,
Assistant Post Master,
Satara Head Post Office,
At.P.O. Satara Head Office.
7. G.R. Diwadkar,
PRI (P), Satara Head Post
Office, At P.O. Satara. Respondents.

(By Advocate Shri P. M. Pradhan through
Learned Proxy Counsel, Shri S.S.Karkera).

O R D E R (ORAL)

PER : Smt. Lakshmi Swaminathan, Vice-Chairman (J).

Shri S. P. Saxena, learned counsel for the applicants submits that the applicants have already got the reliefs prayed for in the O.A. We also note that after the reply has been filed by the respondents, as far back as November, 1986, no rejoinder has been filed. Learned counsel for the applicants stated that thereafter, all the applicants have been promoted.

2. Noting the above, the O.A. is disposed of as withdrawn, as the same has become infructuous. No orders as to costs.

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(Smt. SHANTA SHASTRY)
MEMBER (A).

Lakshmi Swaminathan
(Smt. LAKSHMI SWAMINATHAN)
VICE-CHAIRMAN (J).

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